

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

202. C.P.(CAA)/200(MB)2023 C.A.(CAA)/48(MB)2023

**IN THE MATTER OF**

Novi Digital Entertainment Private Limited

U/s 230 of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Objector: CS Ashish O. Lalpuria (PH)

For the Transferor &  
Transferee Companies: Adv. Siddharth Ranade, Adv. Kaazvin Kapadia (PH)

For the RD: Mr. Altap Shaikh (VC)

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**ORDER**

Adjourned to **01.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/